

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 4872
TO BE ANSWERED ON 26th MARCH, 2018

BAN ON INDIAN CHILLI

4872. SHRI M. RAJA MOHAN REDDY:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether some countries have banned the import of Indian Chilli that contains pesticides residues; and
- (b) if so, the details thereof and the action taken by the Government against such chilli exporters?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI C. R. CHAUDHARY)

- (a) & (b) No Madam. There is no such ban on import of Indian Chilli due to pesticide residues at present. However, in order to prevent any such incidence, Government of India, through the Spices Board is regularly conducting training programmes for the chilli farmers to create awareness on the quality issues including pesticide residue and the importance of adopting Integrated Pest Management Practices.
- Besides this, Standard Operating Procedure (SOP) for export of dried Chilli has been formulated by the Directorate of Plant Protection and Quarantine under the Ministry of Agriculture & Farmers Welfare which lays down guidelines for Chilli exports to any country.
